

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-125/2008(Pt.)/\_\_\_\_\_/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Registrar,  
Gauhati High Court,  
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, 1<sup>st</sup> December, 2021.

Sub:- Casual leave.

Ref:- Letter Dated 26.11.2020.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Liansangzuala, Presiding officer, MACT, Mizoram, Aizawl on 29.11.2021**, has been granted.

Yours faithfully,

*Sd/*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-125/2008(Pt.)/6270 /, dated , 1-12-2021**

Copy to:

1. Shri Liansangzuala, Presiding officer, MACT, Mizoram, Aizawl.
2. The Project Manager, Gauhati High Court.

*Sd/*  
01/12/21  
**JT.REGISTRAR (VIGILANCE)**

*Rd*